

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Monday THE 1st Day Of July 2024  
THE HON'BLE SGRJ WILL SIT IN COURT HALL NO. 15 AT PRINCIPAL BENCH, BENGALURU  
AND THE HON'BLE GBJ WILL SIT IN COURT HALL NO. 9 AT DHARWAD BENCH  
at 04:40PM  
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ  
&  
THE HON'BLE JUSTICE G BASAVARAJA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b>"MATTER PERTAINING TO DHARWAD BENCH" <u>ORDERS</u></b>			
1	CRL.A 100515/2021 A/W REPORT NO. 283 TITLED "AGE OF CONSENT UNDER THE POCSO ACT, 2012 SUBMITTED BY LAW COMMISSION OF INDIA" (ADDL. SPP TO PLACE ON RECORD THE MINUTES OF THE COMMITTEE SET UP AND INSTRUCTIONS GIVEN BY THE COMMITTEE TO ALL THE CONCERNED STAKE HOLDERS) (R4-DGCSE TO COMPLY THE DIRECTIONS) (PB K/B) (DATE)	(A, ) AGA	RAJA RAGHAVENDRA NAIK SHANTHI BHUSHAN DSG FOR R2, R3 KAPIL MALIK & KARTIK GANACHARI FOR R4

**HEARING - INTERLOCUTORY APPLN**

**COURT HALL NO :17**

2 RFA 100336/2019 (SP, ) R I ZIRALI  
(V/O/DTD SHIVRAJ S BALLOLI GIRISH A YADAWAD  
26/11/2019 DIVYA J DESHPANDE  
APPEAL ADMITTED) ASHOK C ANGADI AND  
REG : 1) IA RAHUL S KUTOJI FOR  
1/2023 FOR SOLE RESPONDENT  
IMPLEADING PROP R1-SANJAY-NOTICE H/S  
APPLICANT AS R2 (V/O/DTD 17/02/2021)  
IN RFA GURUDEV I  
100336/2019 GACHCHINAMATH FOR  
(DISPOSED OF ON PROP R2  
07/12/2023)  
2) ADV TO  
CLARIFY  
MAINTAINABILITY  
OF IA 2/2023 &  
IA 3/2023 FILED  
BY IMPEADING  
APPLICANT  
3) COMMON  
STATEMENT OF  
OBJECTIONS TO  
IA'S FOR  
IMPEADING &  
RECALLING FILED  
BY ADV FOR  
APPELLANT SRI.  
SHIVARAJ S  
BALLOLI  
4) MEMO A/W LIST  
OF AUTHORITIES  
FILED BY ADV FOR  
APPELLANT SRI.  
SHIVARAJ S  
BALLOLI  
5) COMMON  
OBJECTIONS TO  
THE IAs FILED BY  
THE IMPEADING  
APPLICANT  
SEEKING  
IMPEADING AND  
RECALLING  
6) IA 2/2024 FOR  
PRODUCTION OF  
ADDITIONAL  
DOCUMENTS FILED  
BY ADVOCATE FOR  
IMPEADING  
PROPOSED  
APPLICANT  
(AG + PB +  
COMPROMISE  
PETITION K/B)  
(RFA 100332/2019  
DD FILE K/B)  
(DATE)

**COURT HALL NO :17**

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